THE HIGH COURT OF MEGHALAYA: SHILLONG

CIRCULAR

NO.HCM.III/166/2019-Judl./Part-1/373 Dated Shillong, the 9th August, 2021

In view of the present situation of Corona virus (COVID-19) cases in the State, w.e.f. Monday, 16th August, 2021, until further orders, there will be a limited number of cases listed per day before each Bench in the High Court as per the following Roster:

	DIVISION BENCH -II:
Monday	Hon'ble Mr. Justice R. V. More and
	Hon'ble Mr. Justice W. Diengdoh
	[COURT ROOM No. 2]
	SINGLE BENCH:
	Hon'ble Mr. Justice H.S.Thangkhiew
	[COURT ROOM No. 3]
Tuesday	DIVISION BENCH-I:
	Hon'ble The Chief Justice and
	Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 1]
	SINGLE BENCH:
	Hon'ble The Chief Justice
	[COURT ROOM No. 1]
	Hon'ble Mr. Justice R. V. More
	[COURT ROOM No. 2]
	Hon'ble Mr. Justice W. Diengdoh
	[COURT ROOM No. 4]
Wednesday	DIVISION BENCH -II:
	Hon'ble Mr. Justice R. V. More and
	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 2]
	SINGLE BENCH
	Hon'ble Mr. Justice H.S.Thangkhiew
	[COURT ROOM No. 3]
Thursday	DIVISION BENCH-I:
	Hon'ble The Chief Justice and
	Hon'ble Mr. Justice H. S. Thangkhiew
	[COURT ROOM No. 1]
	SINGLE BENCH:
	Hon'ble The Chief Justice
	[COURT ROOM No. 1]
	Hon'ble Mr. Justice R. V. More
	[COURT ROOM No. 2]
	Hon'ble Mr. Justice W. Diengdoh
	[COURT ROOM No. 4]
	DIVISION BENCH-I:
Friday	Hon'ble The Chief Justice and
	Hon'ble Mr. Justice W. Diengdoh
	[COURT ROOM No. 1]

SINGLE BENCH Hon'ble Mr. Justice R. V. More [COURT ROOM No. 2]

Hon'ble Mr. Justice H. S. Thangkhiew [COURT ROOM No. 3]

Hon'ble Mr. Justice W. Diengdoh [COURT ROOM No. 4]

- Hearing of the matters will be conducted through video-conferencing (virtual mode) only;
- Learned Advocates (or the petitioner/respondent appearing in-person) must have stable internet connectivity to prevent disruption of the VC proceedings;
- Learned Advocate (or the petitioner/respondent appearing in-person) shall also ensure that the VC link received by them is not shared with unauthorized persons or those not associated with the case;
- Technical enquiry relating to the High Court VC connection will be attended by Smt D. Sohtun, Central Project Co-ordinator on mobile no. 9402197689 and by Shri Vincent Rani, Computer Operator on mobile no. 9485166281.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/373-A Dated Shillong, the 9th August, 2021 Copy to: -

- The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The P.A. to the Registrar General, High Court of Meghalaya, for favour of kind information of the Registrar General.
- 6. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service), High Court of Meghalaya, for favour of kind information.
- 8. The Central Project Co-ordinator, High Court of Meghalaya, Shillong for kind information and necessary action with a request to also upload the same in the Official Website.
- 9. The Assistant Solicitor General, for favour of kind information.
- 10. The President/Secretary, High Court Bar Association, Shillong for kind information
- 11. The President/ Secretary, Bar Associations of all districts for kind information.
- 12. All Court Masters, High Court of Meghalaya, for kind information.
- 13. Shri Vincent Rani, Computer Operator, High Court of Meghalaya for information and necessary action.
- 14. Notice Board.
- 15. Office File.

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JOINT REGISTRAR (LISTING)